

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

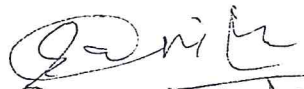
APPLICATION NUMBER :
PETITION NUMBER : CA/72/2017
NAME OF THE APPLICANT : PARA ENTERPRISES PVT LTD
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

G. ANJHANAA

Company Secretary
(Rep. for Mr. S. Rajendran,
PCS)


6/9/17

ORDER

Ms G Anjhan, PCS, representing the PCS on record for the applicant present and prayed time for making submissions stating that the senior counsel could not attend the Tribunal due to personal inconvenience. Time extended at request. Put up on 14.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc